

Annexure – 7

Name of the corporate debtor: **Ethnic Spices Private Limited**

Date of commencement of Liquidation 27.03.2023

List of Stakeholders as on 02.06.2023

List of operational creditors (Government dues)

| Sl. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---------------------|------------|---------------------------|----------------|---------------------------|-----------------|------------------------|-----------------------------------------|----------------------------|------------------------------------------------|------------------------------------|------------------------------|--------------------------------------------------------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Income Tax Office | Yes | 26.04.2023 | 4,99,216.00 | 4,99,216.00 | Statutory Dues | No | 0.07% | NA | NA | NA | NA | |
| 2 | GST, Guntur | Yes | 28.04.2023 | 75,09,898.00 | - | Statutory Dues | No | 0.00% | NA | NA | NA | 75,09,898.00 | Assessment order passed after Liquidation Commencement Date. |
| | Total | 2 | | 80,09,114.00 | 4,99,216.00 | | | 0.07% | | | | 75,09,898.00 | |